

**Civil Judge and JMFC, KORATAGERE**  
**Smt.Vidyalaxmi Bhat**  
**Civil Judge and JMFC, Koratagere**  
**Cause List Date: 27-11-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
1	C.C. 128/2016 (APPEARANCE OF ACCUSED)		Koratagere Police <b>Vs</b> Chamarajanaik	
2	C.C. 463/2016 (FRAMING OF CHARGE OR PLEA)		Kolala Police <b>Vs</b> Harisha	
3	C.C. 611/2016 (APPEARANCE OF ACCUSED)		Kolala Police <b>Vs</b> Timmaraju	
4	C.C. 616/2016 (EVIDENCE)		Koratagere Police <b>Vs</b> KSRajesh	
5	C.C. 652/2016 (FRAMING OF CHARGE OR PLEA)		Koratagere police <b>Vs</b> Kiran kumar C.K.	
6	C.C. 665/2016 (EVIDENCE)		Koratagere Police <b>Vs</b> Rangadhamaiah	
7	C.C. 667/2016 (FRAMING OF CHARGE OR PLEA)		Koratagere Police <b>Vs</b> Siddalingaiah	
8	C.C. 81/2017 (EVIDENCE)		Koratagere Police <b>Vs</b> Dayananda D	
9	C.C. 126/2017 (EVIDENCE)		Koratagere police <b>Vs</b> Basavaraju	
10	C.C. 131/2017 (EVIDENCE)		Koratagere police <b>Vs</b> Shashidhara	
11	C.C. 132/2017 (EVIDENCE)		Koratagere Police <b>Vs</b> Annapoornamma	
12	CrI.Misc. 116/2020 (steps)		Lakshmamma <b>Vs</b> Chief officer, Birth and Death officer	B.L.Nagaraju
13	C.C. 468/2020 (ORDERS)		Kolala Police Station <b>Vs</b> Chandana U	APP
14	CrI.Misc. 144/2020 (for objection) IA/1/2020 IA/2/2020 IA/3/2020		Lakshmamma <b>Vs</b> N. Balappa	A.M.Krishnamurthy

**Cases listed below are adjourned due to Covid 19**

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15	C.C. 5/2017 (FOR NBW)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Allabakash	
16	C.C. 20/2017 (FOR NBW)	<b>08-02-2021</b>	Danasingh Rathod <b>Vs</b> Basavaraju K.G.	
17	C.C. 152/2017 (FOR NBW)	<b>08-02-2021</b>	Paramesh <b>Vs</b> T.U.Manjunath	A.M.Krishnamurthy
18	C.C. 208/2017 (FOR NBW)	<b>08-02-2021</b>	Koratagere police <b>Vs</b> Sathar Sab	
19	C.C. 248/2017 (FOR NBW)	<b>08-02-2021</b>	Koratagere police <b>Vs</b> Nagaraja	
20	C.C. 370/2017 (FOR NBW)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> madhuchandra H P	
21	C.C. 398/2017 (FOR NBW)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Eranna	
22	Crl.Misc. 189/2018 (For Balance)	<b>08-02-2021</b>	H.S. Pallavi <b>Vs</b> M.S. Shivakumar	H.Krishnamurthy
23	C.C. 119/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Nagaraju T.H.	
24	C.C. 134/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Govindaraju	
25	C.C. 330/2017 (FRAMING OF CHARGE OR PLEA)	<b>08-02-2021</b>	Karnataka State Pollution Control Board, Bangalore, Repstd by its Deputy Environmental Officer, <b>Vs</b> Sri Vijayakumar	
26	C.C. 341/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Kariyappa	
27	C.C. 372/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police q <b>Vs</b> Gangaraju	
28	C.C. 403/2017 (EVIDENCE)	<b>08-02-2021</b>	Ashwathanarayanashetty <b>Vs</b> Chikkanna	B.L.Nagaraju

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29	C.C. 408/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Bhagyamma	
30	C.C. 415/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Narashimaiah	
31	C.C. 416/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Muniraju	
32	C.C. 423/2017 (FRAMING OF CHARGE OR PLEA)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Ganganna P.	
33	C.C. 430/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Kantharaju	
34	C.C. 517/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Naveed Beg	
35	C.C. 579/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Ramesh	
36	C.C. 587/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Gangaraju	
37	C.C. 594/2017 (FRAMING OF CHARGE OR PLEA)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Siddaraju	
38	C.C. 608/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Lakshminarasaiah	
39	C.C. 616/2017 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Lakshmikanthraju	
40	C.C. 47/2018 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Liyakath Khan	
41	C.C. 444/2018 (EVIDENCE)	<b>08-02-2021</b>	P.V. Kanthaiah <b>Vs</b> D. Rangaraju	B.R.Ramakrishna
42	C.C. 624/2018 (EVIDENCE)	<b>08-02-2021</b>	Koratagere Police <b>Vs</b> Nandakumar	APP
43	C.C. 283/2019 (APPEARANCE OF ACCUSED)	<b>08-02-2021</b>	Kolala Police Station <b>Vs</b> Ravikumar	APP

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44	C.C. 345/2019 (FRAMING OF CHARGE OR PLEA)	<b>08-02-2021</b>	Koratagere police <b>Vs</b> Shivakumar	APP
45	C.C. 689/2019 (APPEARANCE OF ACCUSED)	<b>08-02-2021</b>	Kolala Police <b>Vs</b> Ramesh S.	APP
46	C.C. 282/2020 (SUMMONS)	<b>08-02-2021</b>	Kolala Police Station <b>Vs</b> Manunatha A G	APP

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1	O.S. 49/2017 (FOR SETTLEMENT)		Ullan <b>Vs</b> Gowramma	A.M.Krishnamurthy
2	O.S. 196/2017 (written statement)		Basavaraju <b>Vs</b> Doddananjaiah	B.H.Panchaksharaiah
3	O.S. 172/2011 (For Enquiry)		M.L.Anil Kumar <b>Vs</b> Siddalingappa	A.M.Krishnamurthy K.S.Jagganath
4	O.S. 27/2008 (await records)		Renukaiah <b>Vs</b> Bheemaiah	
5	O.S. 51/2008 (petition amendment)		D. Gopi <b>Vs</b> dODDAKKA	d
6	O.S. 57/2008 (EVIDENCE)		Doddakka <b>Vs</b> kamakka	a
7	FDP 5/2008 (HEARING)		Chandramma <b>Vs</b> Chandrashekharaiiah	A.M.Krishnamurthy D.Shivanna
8	O.S. 127/2009 (ORDERS)		H.RAJU <b>Vs</b> H SRINIVAS	G S S P K S
9	O.S. 71/2010 (JUDGEMENT)		Hanumantharayappa <b>Vs</b> Venkataravanappa	H Krishnamurthy T KRISHNAMURTHY
10	O.S. 152/2010 (EVIDENCE)		Doddakka <b>Vs</b> Arasappa	B.L.Nagaraju D.C.Shivaramaiah
11	O.S. 114/2011 (EVIDENCE)		Gowramma <b>Vs</b> Lakshmamma	D.Shivanna,Koratagere B.H.Nagendrappa
12	O.S. 50/2012 (NOTICE)		T.H.Narendra Kumar <b>Vs</b> Sree Gangadhareshwara Rural Education Society.	H.G.Raghu Palakshaiah
13	O.S. 223/2012 (EVIDENCE)		K.V.Krishnamurthy <b>Vs</b> K.V.Nagarajaiah	M.R.Janardhan
14	O.S. 179/2014 (for objection) IA/1/2014		Doddaerappa <b>Vs</b> Somanna	T.N.Narayana swamy
15	O.S. 97/2015 (for objection)		Lakshmamma <b>Vs</b> Kamaraju	B.R.R

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16	O.S. 248/2016 (plaintiff evidence) IA/1/2016 IA/2/2016		Rangamma <b>Vs</b> Rajanna	Prakash
17	O.S. 19/2017 (for objection) IA/1/2017		Sanjeevaiah <b>Vs</b> Smt Sakamma	
18	O.S. 145/2017 (plaintiff evidence) IA/2/2017 IA/1/2017 IA/3/2017		Nalinakshi <b>Vs</b> Eshwarappa @ Eshwaraiah	B.A.Puttarajaiah
19	O.S. 58/2018 (EVIDENCE)		Thimmaiah <b>Vs</b> Hanumantharayappa	B.A.Puttarajaiah
20	O.S. 164/2018 (plaintiff evidence)		A.M.Muninanjappa @ Appanna <b>Vs</b> Nanjareddy	S.N. Hanumantharaju
21	O.S. 226/2018 (EVIDENCE) IA/2/2018 IA/3/2018		S.K. Ranganatha <b>Vs</b> Panchayath Development Officer	T.Krishnamurthy
22	O.S. 265/2018 (SUMMONS)		Hanumakka <b>Vs</b> Erappa	K.B.Anilkumar
23	O.S. 31/2019 (HEARING) IA/1/2019		Mahesh T.V. <b>Vs</b> Venkatappa	H.C. Vrushabendraswamy
24	O.S. 240/2019 (plaintiff evidence) IA/1/2019		Shivamma <b>Vs</b> N. Veerabhadraiah	R.Umesh
25	O.S. 111/2020 (SUMMONS) IA/1/2020		CHikkahanumakka <b>Vs</b> Rangamma	D.G. Thimmaraju

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